

Minutes of EFC meeting No. 1/AM-17 dated 21.4.2016 for import of restricted items

Meeting No. 1 of AM-17 of EXIM Facilitation Committee (EFC) was held on 21.04.2016 at 10:30 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (ii) Shri S.K. Jain, Development Officer, Department of Industrial Policy & Promotion
- (iii) Shri K.K. Tiwari, Industrial Adviser, Department of Heavy Industry
- (iv) Shri S.P. Roy, Joint DGFT
- (v) Shri Rajesh Malhotra, Dy. DG, DGFT
- (vi) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 273. The Committee approved 46 cases, rejected 14 cases, 1 case has been withdrawn from agenda & deferred 212 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT. Also approval from the concerned authority received subsequent to the meeting, sent before the finalization of the minutes have been considered and recommended by the Chair.

4. The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT HQrs by e-mail/post. The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT HQrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes. (The import permission letters in the case of gold Dore & silver Dore will, however, be sent separately).

Case No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 units of Frozen Bovine Semen	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bangalore 01/53/8/369/AM-15/A-45/IC	26.9.14	250 nos. of Beagle Dogs	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from DAHD&F on 23.3.15
4.	Pushapnjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	Comments sought from AHD&F on 19.12.14.
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	01 no. of Dog	0.04	Comments sought from AHD&F on 8.1.15.
6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 PAIRS OF PARROTS, MACAWS & COCKATOOS	4.50	Recommended by DAHD&F vide OM No. 102-15/2013-Trade dated 20.3.15. MoEFCC(WL) vide letter No. 3-27/15/WL dated 31.3.15 has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 nos. of Beagle Dogs 5 months old male and 05 nos. of Beagle Dogs 5 months Female	58.10	D/o AHD&F vide OM No.102-91/2014-Trade dated 20.3.15 has sought information from the applicant.
8.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/788/AM-15/E-37/IC	20.1.15	10 nos. of Sport Horses Starlight	59.36	AHD&F vide OM NO.102-11/2013-Trade dated 8.4.15 has sought information from the applicant.
9.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 nos. of Frozen Bull Semen	18.52	AHD&F vide OM No.102-160/2010-Trade dated 28.4.15 has sought information from the applicant.
10.	Cosmo Brain Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	08 nos. of Dogs	9.60	Rejected as not recommended by DAHD&F vide OM No. 102-12/15-Trade dated 29.03.2016.

11.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM15/I-55/IC	31.3.15	5 Pairs of Mice		DAHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant
12.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 nos. of Ornamental fishes	5.99	Comments sought from AHD&F on 15.4.15.
13.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/23/AM-16/C-3/IC	17.4.15	04 nos. of Dogs	1.75	Rejected as not recommended by DAHD&F vide OM No. 102-12/15-Trade dated 29.03.2016.
14.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	01 Box of Horses Semen (Frozen)	0.33	DAHD&F vide OM No. 102-23/15-Trade dated 6.5.15 has sought information from the applicant
15.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 Straws of Holstein Fresian Frozen Embryos	18.05	Comments sought from AHD&F on 24.4.15.
16.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 nos. of Frogs	5.94	Comments sought from AHD&F on 28.4.15.
17.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 nos. of SPF Eggs.	937.50	Comments sought from AHD&F on 5.5.15.
18.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	Recommended by DAHD&F vide Letter No. 35029/5/2009-Fy(Trade) dated 31.03.16, however, there is discrepancy in the quantity recommended. The committee decided to seek clarification from DAHD&F.
19.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	304200 nos. Ornamental fishes.	200.00	Comments sought from AHD&F on 27.5.15.
20.	Lupin Ltd., Mumbai 01/53/8/139/AM- 16/L-5/IC	3.6.15	12 nos. of Beagle Dogs 5 months old Male / Female.	11.38	Comments sought from AHD&F on 10.6.15. DAHD&F vide OM dated 11.03.16 has informed that applicants facilities will be inspected by them.
21.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	02 nos. of Dogs	5.00	Comments sought from AHD&F on 9.7.15.
22.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	01 no. of Live Dog.	0.30	DAHD&F vide letter No. 102-32/15-Trade dated 21.7.15 has sought information from the applicant
23.	Avdesh, New Delhi 01/53/8/230/AM- 16/A-28/IC	1.7.15	01 no. of Dog.	0.25	Comments sought from AHD&F on 15.7.15.
24.	Abalone Inc, Jaipur 01/53/8/239/AM- 16/A-29/IC	8.7.15	50 nos. of Dogs.	30.00	Comments sought from AHD&F on 15.7.15.
25.	Venkys India Ltd, Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 nos. of SPF Eggs.	43.40	Comments sought from AHD&F on 22.7.15.
26.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11500 nos. of Hy Line Parent Stock Day Old Chicks.	30.33	Comments sought from AHD&F on 22.7.15.
27.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT Fresh water live fish and all other live fish.	283.50	Comments sought from AHD&F on 20.8.15.
28.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	06 nos. of Sport Horses.	41.81	Comments sought from AHD&F on 31.8.15.
29.	Vishwas Basavaraj, Bangalore [Chaitanya Srinivasan] 01/53/162/Misc/AM-16/V-19/IC	4.9.15	01 no. of Dog.	0.70	Comments sought from AHD&F on 10.9.15.
30.	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H-16/IC	23.9.15	4000 nos. of Frozen Bovine Semen.	52.07	Comments sought from AHD&F on 30.9.15.
31.	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H-18/IC	30.9.15	10014 nos. of Frozen Bovine Semen.	102.25	Comments sought from AHD&F on 6.10.15.

32.	Chitale Genus ABS India Pvt. Ltd., Pune 01/53/8/441/AM-16/C-32/IC	23.10.15	52 nos. of Holstein Friesian Pure Breed Live Bulls.	238.65	DAHD&F vide letter No. 102-102/15-Trade dated 8.12.15 has sought information from the applicant. DAHD&F vide letter No. 102-102/15-Trade dated 20.01.16 has again sought information from the applicant.
33.	Tropical Animal Genetics P Ltd, Karnal 01/53/8/460/AM16/T-26/IC	05.11.15	3000 Nos of Sexed Bovine Embryos	499.97	Comments sought from AHD&F on 30.11.15.
34.	Sohna Stud Farms P Ltd., New Delhi 01/53/8/482/AM-16/S-129/IC	19.11.15	08 nos. of Broodmares & 01 nos. of Stallion.	400.00	DAHD&F vide OM No 102-5/2016-Trade dated 22.02.16 has sought information from the applicant.
35.	Santosh Kumar Rout, Mumbai 01/53/162/677/AM-16/S-116/IC	8.10.15	02 nos. of Dogs.	2.50	DAHD&F vide OM No 102-02/2016-Trade dated 22.02.16 has sought information from the applicant.
36.	JK Trust, Bombay 01/3/8/513/AM-16/J-18/IC	7.12.15	500 nos. of Bovine Frozen Embryo.	202.95	Comments sought from AHD&F on 15.12.15. DAHD&F vide OM dated 11.03.16 has informed that the applicants facilities will be inspected by them.
37.	Yash Bhatia, Delhi 01/53/8/534/AM-16/Y-6/IC	18.12.15	02 nos. of Dog.	0.80	Confirmation on NOC sought from DAHD&F on NOC 25.4.16 and 27.4.16
38.	Anupama Tikoo, Gurgaon 01/53/8/533/AM-16/A-70/IC	18.12.15	02 nos. of Dog.	0.80	The Committee decided to defer the case and seek comments from D/o AHD&F afresh in view of Notification No.3 dated 25.4.2016.
39.	Biological E. Ltd., Hyderabad 01/53/162/897/AM-16/B-28/IC	15.12.15	15000 nos. of Mice & 2500 nos. of Guinea Pigs.	668.69	Approved as recommended by DAHD&F vide OM No. 102-03/2016-Trade dated 29.03.16.
RA Secunderabad may issue the import authorisation to the applicant for import of 15000 Nos. Mice and 2500 guinea pigs from USA, Italy, Netherlands, UK, Israel, France & Denmark for CIF value of Rs. 6,68,69,090/- (Ponds 659458.47) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					
40.	Sea World Aqua Systmes, Trivandrum 01/53/162/MISC/AM-16/S-131/IC	4.1.2016	328000 nos. of Ornamental fishes.	49.69	DAHD&F vide OM dated 02.03.16 has sought information from the applicant.
41.	Bengal Nestors Industries Ltd., Kolkata 01/53/8/555/AM-16/B-31/IC	30.12.15	10,000 nos. of Frozen Bovine Semen Jersey, 10,000 nos. of Frozen Bovine Semen Holstein and 20,000 nos. of Frozen Bovine Semen GYR	99.05	Approved 20,000 frozen semen doses of Jersey and HF as recommended by DAHD&F vide OM No 102-06/2016-Trade dated 11.04.16.
RA Kolkata may issue the import authorisation to the applicant for import of 20,000 frozen semen doses of Jersey and HF from USA for a proportionate CIF value subject to fulfilment of health protocol for import of bovine semen into India notified vide S.O. 2657 (E) dated 23.09.2015 as well as condition mentioned in the DAHD&F OM No 102-06/2016-Trade dated 11.04.16 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
42.	Hylasco Biotechnology P. Ltd., Hyderabad 01/53/162/920/AM-16/H-24/IC	8.12.15	1500 Dozen CrI CD (SD) CrI SD SASCO SD) CrI WI (Han) and 2084 Dozen of CrI CFW (SW).	1033.57	DAHD&F vide OM No 102-69/2016-Trade dated 22.02.16 has sought information from the applicant.
43.	Sinha Aquiriam, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.2016	143000 pcs. Ornamental fishes.	28.41	Recommended by DAHD&F vide OM No. 35029/14/2011-Fy. (Trade) dated 07.03.16, however, there is discrepancy in the quantity recommended. The committee decided to seek clarification from DAHD&F.
44.	Crystal Aquarist, Chennai 01/53/162/MISC/AM-16/C-41/IC	13.1.2016	54,76,500 nos. (72 varieties) of Live Ornamental fishes.	197.27	Approved as recommended by DAHD&F vide OM No. 35029/8/2012-Fy (Trade) dated 07.03.16.
RA Chennai may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 54,76,500 nos. (72 varieties) of Live Ornamental fishes (as per description & quantity mentioned in annexure enclosed with DAHD&F letter No.35029/8/2016-Fy(Trade) dated 07.03.16) for CIF value of Rs. 1,97,27,796.25 (US\$ 295105) from Indonesia, Sri Lanka & Thailand subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter No.35029/8/2016-Fy(Trade) dated 07.03.16 as well as other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Chennai.					

45.	Aqua Planet, Mumbai 01/53/8/595/AM-16/A-78/IC	27.1.2016	378000 nos. (55 varieties) of Live Ornamental fishes.	31.11	DAHD&F vide OM No. 35029/5/2013-Fy (Trade) dated March, 16 has sought information from the firm.
46.	Globion India Pvt. Ltd., Coimbatore 01/53/8/591/AM-16/G-37/IC	25.1.2016	376480 nos. of Hatching eggs (Specific pathogen free)	385.52	Approved as recommended by DAHD&F vide OM No. 102-143/2009-Trade dated 22.03.16.
RA Coimbatore may issue the import authorisation to the applicant for import of 3,76,480 Nos. of Hatching SPF eggs from Germany, Spain, France & USA for a CIF value of Rs. 3,85,52,000/ (Euro 481900) for R&D purpose subject to fulfilment of health protocol for import SPF Eggs and quarantine procedure as per S.O. 1495(E) dated 14.06.2014 and other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Coimbatore.					
47.	Patel Mohammad Sajjad, Mumbai 01/53/162/1001/AM-16/P-57/IC	29.1.16	402575 nos. of live ornamental fish.	40.73	Approved as recommended by DAHD&F vide OM No. 35029/16/2012-Fy (Trade) dated 04.03.16.
RA Mumbai may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 402575 nos. of live ornamental fish (48 varieties) [as per description & quantity mentioned in annexure enclosed with DAHD&F letter No.35029/16/2012-Fy(Trade) dated 04.03.16] for CIF value of Rs. 40,73,500/- (US\$ 59,904.41) from Indonesia, Malaysia, Singapore & Thailand subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter No.35029/16/2012-Fy(Trade) dated 04.03.16 as well as other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
48.	M/s. Fortune Associates, Hyderabad. 01/53/8/616/AM16/F-14/IC	03.02.16	10 NOS OF Alpaca (Vicugna pacos).	4.00	DAHD&F vide OM dated 11.03.16 has sought information from the applicant. Recommended by MoEF&CC vide OM No. 3-25/2016/WL dated 11.03.16.
49.	M/s. Nupur Ghosh, Kolkata 01/53/162/1017/AM16/N-29/IC	09.02.16	217000 nos of Ornamental Fish	71.21	Comments sought from AHD&F on 02.03.16.
50.	M/s. Aresen Bio-Tech and Farms India Pvt Ltd, Vijayawada. 01/53/8/598/AM16/A-80/IC	03.02.16	135000 nos of Farm Bred Live Red Tilapia Fish Fries.	4.71	Approved as recommended for 135000 by DAHD&F vide OM No. 35029/11/2016-Fy (Trade) dated 17.03.16.
RA Secunderabad may issue the import authorisation to the applicant for import of 135000 Nos. of fry of farm bred Red Tilapia (<i>Oreochromis spp.</i>) for a CIF value of Rs. 4,71,000/- (US\$ 6976) from Thailand subject to the conditions mentioned in the guidelines for import and culture of Tilapia, and guidelines for responsible farming of Tilapia in India as well as subject to the conditions mentioned in the DAHD&F letter No. 35029/11/2016-Fy(Trade) dated 17.03.16. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					
51.	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1039/AM16/H-29/IC	09.02..16	12 nos of Mice	0.725	DAHD&F vide OM dated 29.03.16 has sought information from the applicant.
52.	M/s. Hylasco Biotechnology Pvt Ltd, Hyderabad 01/53/162/1038/AM16/H-30/IC	09.02..16	9 nos of Rats	1.55	Approved as recommended by DAHD&F vide OM No. 102-69/2015-Trade dated 29.03.16.
RA Secunderabad may issue the import authorisation to the applicant for import of 9 Nos. of Rats (3 Male & 6 Female) from USA for CIF value of Rs. 1,55,100/- (US\$ 2350) subject to actual user condition and fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					
53.	M/s. Tata Memorial Centre (ACTREC), Navi Mumbai. 01/53/162/1036/AM16/T-38/IC	02.02..16	20 nos SD Rats (Live Animals).	1.49	Approved as recommended by DAHD&F vide OM No. 102-78/2013-Trade dated 29.03.16.
RA Mumbai may issue the import authorisation to the applicant for import of 20 Nos. of SD Rats (10 Male & 10 Female) from USA for CIF value of Rs. 1,49,631/- (GBP 1466.97) subject to actual user condition and fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
54.	M/s. Dinesh Chandra Das, Kolkata. 01/53/8/653/AM16/D-33/IC	17.02..16	70000 nos of Ornamental Fish	16.50	DAHD&F vide OM No. 35029/16/2016-Fy (Trade) dated March, 2016 has sought information from the firm.
55.	M/s. Aqua Mart Fisheries, Howrah 01/53/8/652/AM16/A-90/IC	17.02..16	147000 nos of Ornamental Fish	6.96	Approved as recommended for 9 varieties by DAHD&F vide Letter No. 35029/15/2016-Fy (Trade) dated 31.03.16.

RA Kolkata may issue the import authorisation to the applicant with validity of one year from the date of issue of the import authorisation for import of 147000 nos. of ornamental fish (8 varieties) [as per description & quantity mentioned in annexure enclosed with DAHD&F letter No.35029/15/2016Fy(Trade) dated 31.03.16] for CIF value of Rs. 6,96,640/- (US\$ 10,880) from China, Honk Kong, Indonesia, Malaysia, Philippines, Singapore, Sri Lanka, Taiwan, Thailand and Vietnam subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter 35029/15/2016Fy(Trade) dated 31.03.16] as well as other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant & RA Kolkata.

56.	M/s. Karan Ravi Shankar, Bangalore. 01/53/8/656/AM16/K-30/IC	Nil	1 nos Dog	0.46	The Committee decided to defer the case and seek comments from D/o AHD&F afresh in view of Notification No.3 dated 25.4.2016.
57.	M/s.Indra Gandhi zoologicalal Park, Visakhapatnam 01/53/162/1030/AM16/I-48/IC	29.01.16	2:2 nos of Red necked Wallaby (Macropus rufogriseus), 1:1 nos of scarlet Macaw (Aramacao), 1:1 nos of Military Macaw (Aramilitariws Mexicana) and 1:1 nos of Black nedked swan (Cygnus melanocorpus).	Nil	Approved as recommended by MoEF&CC (WL) vide OM No. 3-76/2015/WL dated 14.03.16 and DAHD&F vide OM No. 102-131/2012-Trade dated 29.03.16, further approval is required since the animal comes under the category of 'wildlife'.
58.	Lupin Ltd., Mumbai 01/53/8/610/AM-16/L-14/IC	09.02.16	8780 nos. of Rat & Mice.	11.38	DAHD&F vide OM dated 11.03.16 has informed that the applicant's facilities will be inspected by them.
59.	M/s. Syngene International Ltd, Bangalore. 01/53/8/658/AM16/S-145/IC	07.03.16	42510 nos of Mice & Rats	4143.21	Comments sought from AHD&F & on 15.03.2016.
60.	P.T. Varghese, Trivandrum 01/53/162/Misc/AM16/P-56/IC	22.12.16	02 Nos. Grey Parrot	0.60	Approved as recommended by MoEF&CC(WL) vide OM No. 3-7/2016/WL dated 19.01.16 and DAHD&F vide OM No. 102-02/2016-Trade dated 22.03.16 (Ex-Post facto approval)
61.	M/s. Pawanpreet Singh Dhillon, Muktsar 01/53/162/1081/AM16/p-67/IC	03.03.16	3 nos of Dogs	10.00	Comments sought from AHD&F & on 15.03.2016.
62.	M/s. J.kamaleeshwari, Bangalore. 01/53/162/1083/AM-16/J-25/IC	03.03.16	2 nos of Dogs	Nil	Comments sought from AHD&F & on 15.03.2016.
63.	M/s. Ravichander.K.Ram:rapu, Bangalore 01/53/8/660/AM-16/R-59/IC	07.03.16	02 nos of Dogs	.80	Comments sought from AHD&F & on 15.03.2016.
64.	M/s. Hi-World Aqua Systems, chennai 01/53/8/668/AM-16/H-32/IC	10.03.16	620000 nos of Ornamental Fish	59.48	Comments sought from AHD&F & on 15.03.2016.
65.	M/s. National Institute of Immunology, New Delhi 01/53/8/665/AM-16/N-30/IC	10.03.16	4 nos of Live Mice (2 Male & 2 Female)	1.75	Comments sought from AHD&F & on 15.03.2016.
66.	M/s. National Institute of Immunology, New Delhi 01/53/8/666/AM-16/N-31/IC	10.03.16	14 nos of Live Mice (7 Male & 7 Female)	0.912	Comments sought from AHD&F & on 15.03.2016.
67.	M/s. Sajeesh M.N.Thrissur 01/53/162/AM-16/S-148/IC	04.03.16	01 nos of Dog	2.66	Comments sought from AHD&F & on 15.03.2016.
68.	M/s. Mayur N Shah/Kunjai M Shah, Mumbai 01/53/162/1101/AM-16/M-76/IC	03.03.2016	01 nos African Grey Parrot	0.30	Comments sought from AHD&F on 15.03.2016. Recommended by MoEF&CC vide OM No. 3-29/2016/WL dated 23.03.2016
69.	M/s. Highgrove Stud and Agricultural Farm, Mumbai 01/53/162/1127/AM-16/H-36/IC	21.03.2016	15 nos of Broodmares	351.00	Comments sought from AHD&F & on 23.03.2016.
70.	M/s. National Institute for Research in Reproductive Health(NIRRH), Mumbai 01/53/162/MISC/AM-16/N-36/IC	21.03.2016	2 Pairs of Live Mouse male & Female	17.05	Comments sought from AHD&F & on 23.03.2016.

71.	M/s. Neal James Alfred Mathias, Mumbai 01/53/162/1091/AM-16/N-32/IC	01.03.2016	01 no African Grey Parrot	0.10	Approved as recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 and MoEF&CC (WL) vide OM No. 3-30/2016/WL dated 23.03.2016
RA Mumbai may issue the import authorisation to the applicant for import of 1 no. of African Grey Parrot (<i>Psittacus erithacus</i>) from UAE for CIF value of Rs. 10,000/- (UAE 500 Dhs) subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 as well as subject to condition mentioned in MoEF&CC (WL) OM No. 3-30/2016/WL dated 23.03.2016 & actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
72.	M/s. Lucy D Souza/Edwin Terrence D Souza, Mumbai 01/53/162/1090/AM-16/L-15/IC	01.03.2016	01 no. African Grey Parrot	0.30	Approved as recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 22.04.16 and MoEF&CC (WL) vide OM No. 3-37/2016/WL dated 22.04.2016
RA Mumbai may issue the import authorisation to the applicant for import of 1 no. of African Grey Parrot (<i>Psittacus erithacus</i>) from UAE for CIF value of Rs. 30,000/- (UAE 1500 Dhs) subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 as well as subject to condition mentioned in MoEF&CC (WL) OM No. 3-37/2016/WL dated 22.04.2016 & actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
73.	M/s. M. Shahool Hameed, Trivandrum 01/53/162/MISC/AM-16/M-77/IC	15.03.2016	01 no African Grey Parrot	Nil	Comments sought from AHD&F & MOEF(WL) on 15.03.2016.
74.	M/s. Suhan Sudhakar Shetty, Mumbai 01/53/162/1093/AM-16/S-149/IC	11.03.2016	01 no of Dog	0.30-	Comments sought from AHD&F on 15.03.2016.
75.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.2016	500 nos of <i>Drosophila melanogaster</i> fly (in vials)	2.45	Comments awaited D/o AHD&F dated 18.03.2016
76.	M/s. Ganesh Vishnu Jadhav, Pune 01/53/162/1105/AM-16/G-31/IC	16.03.2016	1 nos of Dog	0.40	Comments awaited D/o AHD&F dated 18.03.2016
77.	M/s. Harender Kumar, Gt.aziabad 01/53/162/1105/AM-16/G-31/IC	17.03.2016	2 nos of Dog	0.50	Comments awaited D/o AHD&F dated 18.03.2016
78.	M/s. Aakaar Aquarium Pvt. Ltd, Mumbai 01/53/8/674/AM-16/A-92/IC	17.03.2016	1260000 nos of Ornamental Fish	242.79	Comments awaited D/o AHD&F dated 18.03.2016
79.	M/s. Aura Pisces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.2016	1260000 nos of Ornamental Fish	242.79	Comments awaited D/o AHD&F dated 18.03.2016
80.	M/s. Blu Aautics India, chennai 01/53/162/MISC/AM-16/B-33/IC	14.03.2016	552000 nos of Ornamental Fish	48.31	Comments awaited D/o AHD&F dated 18.03.2016
81.	M/s. Bacc Healthcare Pvt. Ltd, Bangalore 01/53/8/686/AM-16/B-34/IC	21.03.2016	800 nos of cryopreserved Mouse Embryos	6.28	Comments awaited D/o AHD&F dated 23.03.2016
82.	M/s. Nanoli stud & Agricultural Farm. (A. Divn. Of Five Stars Shipping Co. P. Ltd), Mumbai 01/53/162/1125/AM-16/N-37/IC	21.03.2016	1 nos of Stallion & 3 nos of Broodmares	265.20	Comments awaited D/o AHD&F dated 23.03.2016
83.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.2016	10 pairs of llama (Lama Glama)	6.90	Comments awaited D/o AHD&F & MOEF(WL) dated 18.03.2016
84.	M/s. Sakkarbaug Zoo, Junagadh 01/53/162/1114/AM-16/S-150/IC	17.03.2016	3 nos of Ring tailed lemur (<i>Lemur Catta</i>), 2 nos of cheetah (<i>Acinonyx Jubatus</i>) 2 nos of Plain Zebra (<i>Equus Quagga</i>)	NIL	Comments awaited D/o AHD&F & MOEF(WL) dated 18.03.2016
85.	M/s. Blessings Aquarium Shoppe, Pune 01/53/162/MISC/AM-16/B-35/IC	21.03.2016	28284 Nos of Freshwater Fish & 6710 nos of Marine Fish	23.09	Comments awaited D/o AHD&F dated 29.03.2016
86.	M/s. Daiichi Sankyo India Pharma Pvt Ltd, gurgaon 01/53/8/679/AM-16/D-35/IC	18.03.2016	3600 nos of rats & 3600 nos of Mice	385.78	Comments awaited D/o AHD&F dated 29.03.2016
87.	M/s. Centre For Stem Cell Research, Vellore 01/53/162/1144/AM-16/C-48/IC	16.03.2016	117 nos of Mice	27.17	Comments awaited D/o AHD&F dated 31.03.2016
88.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.2016	1000 Kgs of High Fat Diet	Euro 21.175	Comments awaited D/o AHD&F dated 31.03.2016
89.	M/s. Vijay Kumar Wadhwa, Delhi 01/53/8/00006/AM-17/V-1/IC	04.04.2016	2 nos of Dog	0.80	Comments awaited D/o AHD&F dated 11.04.2016

90.	Chakrapani Madhu Kumar, Trivandrum 01/53/162/Misc/AM-16/C-42/IC	19.01.16	01 No. of African Grey Parrot	0.12	Approved as recommended by MoEF&CC (WL) OM No. 3-16/2016/WL dated 08.02.16 and DAHD&F vide OM No.102-02/2016-Trade dated 22.4.2016
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RA Trivandrum may issue the import authorisation to the applicant for import of 1 no. of African Grey Parrot from UAE for CIF value of Rs. 12,000/- subject to fulfilment of health protocol & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 as well as condition mentioned in MoEF&CC (WL) OM No. 3-16/2016/WL dated 08.02.2016 & subject to actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and RA Trivandrum.

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)

91.	BalajiUdyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14 Comments awaited from MoEFCC
92.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT of Tyre Buffing Powder & Cut Tyres Upto 6" Long	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC
93.	Sree Sumangala Metals and Industries P. Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT of Lead Battery Plates covered by ISRI Code RAILS	30.45	Recommended by DIPP vide OM No. 9/11/15-TSW dated 20.7.15 MoEFCC vide letter No. 5-2/15-HSMD dated 25.2.15 has sought information from the applicant.
94.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 nos. Spent Nickel Cadmium Batteries.	1103.05	Recommended by DIPP vide OM No. 7/44/15-TSW dated 20.7.15 MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant.
95.	Minar Reclamation Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC	8.7.15	2000 MTs of Old/Used Pneumatic Tyres scrap/Rubber scrap.	90.65	MoEF&CC vide OM dated 06.08.15 has sought some information from the applicant. Recommended for 1888 MTs by DIPP vide OM No 9/67/15-TSW/35 dated 18.02.16
96.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM-16/A-58/IC	30.9.15	1200 MT of Scrap Tyre	85.07	DIPP vide OM No. 9/85/15-TSW dated 03.11.15 have sought information, which has been communicated to the applicant on 04.11.15. Reply from the applicant is still awaited. MoEF&CC vide OM No. 23-90/2014-HSMD dated 17.11.2014 have recommended for 1200 MTs.
97.	Platinum Rubber P Ltd., Delhi 01/53/8/458/AM16/P-42/IC	4.11.16	1500 MTs of Used waste & scrap rubber Tyres	99.00	Approved for 500 MTs as recommended by DIPP vide OM No. 9/88/15-TSW dated 26.11.15 and MoEF&CC vide OM No. 5-11/2014-HSMD dated 01.02.2016

CLA New Delhi may issue the import authorisation to the applicant for import of 500 MT of old/used rubber tyre (cut/shredded) (press/baled or loose) from GCA for proportionate CIF value for recovery/recycling/reprocessing purposes subject to the conditions mentioned in MoEFCC OM No. 5-11/2014-HSMD dated 01.02 as well as actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.

98.	S & J Granulate Solution Pvt Ltd, Mumbai 01/53/8/498/AM16/S-119/IC	30.11.15	10000 MTs of old & used rubber tyre/old & used rubber tube	594.00	Approved for 7000 MT as recommended by DIPP vide OM No 9/19/15-TSW/31 dated 12.02.16 and MoEF&CC vide OM No. 5-19/2011-HSMD dated 14.03.2016.
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RA Mumbai may issue the import authorisation to the applicant for import of 7000 MT of Old & Used Rubber Tyres (cut/shredded) (Baled/Press) from GCA for proportionate CIF value for recovery/recycling/reprocessing purposes subject to the conditions mentioned in MoEFCC OM No. 5-19/2011-HSMD dated 14.03.2016 as well as actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Mumbai.

99.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MTs of old & used rubber tyre scrap with single or multi cuts	200.00	MoEFCC vide letter dated 01.04.16 has sought information from the applicant. Recommended for 1575 MTs by DIPP vide OM No 9/92/15-TSW dated 25.02.16
100.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34000 MTs of Used Rubber Tyre Scrap.	911.20	Recommended by DIPP vide O.M. No. 9/93/15-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15
101.	Shree Anand Battery, Jalgaon 01/53/8/459/AM-16/S-124/IC	4.11.15	5000 MTs of Scrap Lead Battery without Acid.	1462.50	DIPP vide O.M., No. 9/95/15-TSW/293 dated 28.12.15 has sought information which has been communicated to the applicant on 29.12.15. Comments sought from MoEFCC on 15.12.15
102.	Shivani Network, Ahmedabad 01/53/8/594/AM-16/S-137/IC	27.1.16	2500 MTs of Used rubber tyre.	58.62	Approved as recommended by DIPP vide OM No. 9/3/2016-TSW dated 21.04.16 and MoEF&CC (HSMD) vide OM No 23-287/2014-HSMD dated 01.02.16.
RA Ahmedabad may issue the import authorisation to the applicant for import of 2500 MT of used rubber tyres scrap (single cut/multiple cuts/shredded) (Press/Balded or loose form) from Europe, Australia, USA and South Africa for CIF value of Rs. 58,62,500/- (US\$ 87,500) for recovery/recycling/ reprocessing purposes subject to the conditions mentioned in MoEFCC OM No. 23-287/2014-HSMD dated 01.02.16 as well as actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Ahmedabad.					
103.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	Recommended for 10,000 MTs by DIPP vide OM No. 9/84/15-TSW dated 12.02.16 Comments sought from MoEF&CC on 09.10.15
104.	M/s. Nutech Oil and Energy Pvt. Ltd, Chennai. 01/53/8/625/AM16/N-28/IC	08.02.16	1000 MTs of Used Rubber Tyre with Multiple Cuts or Single Cur or Shredded in press baled or Loose form.	30.15	Approved as recommended by MoEF&CC vide OM No. 23-306/2012-HSMD dated 01.02.16 and DIPP vide OM No. 9/7/2016-TSW dated 22.03.16.
RA Chennai may issue the import authorisation to the applicant for import of 1000 MT of used rubber tyres with single/multi-cuts/shredded (in press baled or loose form) from Europe, Qatar, Australia, USA, South Africa, UAE, Singapore and Malaysia for CIF value of Rs. 30,15,000/- (US\$ 45,000) for recovery/recycling/ reprocessing purposes subject to the conditions mentioned in MoEFCC OM No. 23-306/2012-HSMD dated 01.02.16 as well as actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Chennai.					
105.	M/s. Isgec Hitachi Zosen Ltd, Noida. 01/53/8/626/AM16/I-46/IC	08.02.16	8 nos Re-treaded Tyres (Form use in 650 Mt hydraulic *in plant movement and jacking sytems) and 25 Kgs Profile and Sealing Liquid (inserted in tyres).	4.43	Withdrawn from the agenda as requested by the firm vide letter dated 31.03.2016.
106.	M/s. Triton Graphite Juhu tata road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93	Comments sought from DIPP on 01.03.16.
107.	M/s. Sree Sai Rubber Works., chittor 01/53/8/290/AM16/S-44/IC	03.02.2016	Enhancement of Quantity from 1500 MT to 4000 MT of used rubber scrap	70.87	Approved for enhancement from 1500 MTs to 2500 MTs as recommended by DIPP vide OM No. 9/71/2015-TSW dated 21.04.16.
RA Secunderabad may enhance the quantity of used rubber tyres with multiple cuts/single cut/shredded (press baled) from 1500 MT (reference letter No. 01/53/8/290/AM-16/S-44/IC dated 15.10.2015) to 2500 MTs with proportionate increase in CIF. The other terms & condition of the aforesaid reference will remain unchanged.					

108.	M/s. Sri Shakti Industries, Nandigama 01/53/162/1044/AM16/S-143/IC	09.02.2016	988 MTs of used Rubber Tyres Scrap (Pressed & baled).	20.45	Comments sought from DIPP & MOEF on 06.03.16.
109.	M/s. M.K.Rubbers, Kerala 01/53/8/655/AM-16/M-72/IC	04.03.2016	5000 MTs of Recycled Polymer-synthetic/Natural Rubber Latex Cuttings	496.40	Comments sought from AHD&F & MOEF on 15.03.2016.
110.	M/s. Eco Green Industries Pvt Ltd, Mumbai 01/53/162/1103/AM-16/E-25/IC	16.03.2016	500MTs of Old & Used waste scrap or crumb rubber tyres	35.00	Comments sought from AHD&F & MOEF on 18.03.2016.
111.	M/s. Nile Ltd, Hyderabad 01/53/8/672/AM-16/N-33/IC	14.03.2016	18,000,000 Kgs of Battery Waste, Namely the following scrap Drained/Dry while intact, Lead Batteries.	10239.07-	Comments sought from AHD&F & MOEF on 18.03.2016.
112.	M/s. Telangana Rubber Industries, Rangareddy 01/53/162/MISC/AM-16/T-42/IC	NIL	7000 MTs of Multicut (Pressed and Baled)	71.40	Recommended by MoEF&CC vide OM No. 23-140/2015-HSMD dated 25.01.2016 DIPP vide OM dated 30.03.2016 has sought information from the applicant, which has been communicated to the applicant on 31.03.2016
113.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/1086/AM16/H-33/IC	11.03.2016	1000 Kg of cadmium metal Powder	15.73	Approved as recommended by DIPP vide OM No. 9/12/2016-TSW dated 21.04.16
RA Secunderabad may issue the import authorisation to the applicant for import of 1000 Kg of cadmium metal Powder from China for CIF value of Rs. 15,73,200/- (US\$ 23,000) for manufacture of Nickel Cadmium Sintered Plastic Bonded Batteries subject to actual user condition besides other usual conditions of import authorisation.					
114.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.03.2016	18000 kgs Second Hand Mattresses.	2.46	Comments awaited Coir Board
115.	M/s Balaji Rubber Industries, Bahadurgarh. 01/53/8/289/AM-16/B-14/IC	9.03.2016	Enhancement of quantity from 4671 MTs to 7000 MTs of used Rubber Tyre with Multiple cuts or single cuts shredded.	Proportionate	Approved as recommended by DIPP vide OM No. 9/70/2015-TSW dated 19.04.16, MoEF has already recommended the case.
CLA New Delhi may enhance the quantity of used scrap tyres with multi cuts/single cut/shredded/press baled from 4671 MT (reference letter No. 01/53/8/289/AM-16/B-14/IC dated 15.10.2015) to 7000 MTs with proportionate increase in CIF. The other terms & condition of the aforesaid reference will remain unchanged.					
116.	M/s Mounika Industries, Telangana 01/53/8/485/AM-16/M-60/IC	04.04.2016	Enhancement of quantity from 1749 MTs to 2000 MTs used nylon tyres (multiple-cut/shredded/Press Baled)	proportionate	Approved as recommended by DIPP vide OM No. 9/16/2016-TSW dated 19.04.16. MoEF has already recommended the case.
RA Secunderabad may enhance the quantity of used nylon tyres (multiple-cut/shredded) (press baled) from 1749 MT (reference Sl. No. 106 of the minutes of the meeting No. 11/AM-16 dated 25.02.2016) to 2,000 MTs with proportionate increase in CIF. The other terms & condition of the aforesaid reference will remain unchanged.					
117.	M/s. Valmerk Rubber Industries, Ganga Nagar 01/53/8/7/AM17/V-2/IC	08.04.16	20,000 MTs of Used Rubber Tyres Scrap and Tubes Scrap (multiple cuts/shreds/Press Baled)	980	Approved as recommended by MoEF&CC vide OM No. 23-179/2015-HSMD dated 03.03.16 and DIPP vide OM No. 9/17/2016-TSW dated 21.04.2016.
RA Jaipur may issue the import authorisation to the applicant for import of 20,000 MTs of used rubber tyres and tube scrap (multi cuts/shredded) (loose or press baled) from GCA for CIF value of Rs. 9,80,00,000/- (US\$ 14,00,000) for recovery/recycling/ reprocessing purposes subject to the conditions mentioned in MoEF&CC OM No. No. 23-179/2015-HSMD dated 03.03.16 as well as actual user condition & other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant & RA Jaipur.					

Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change

118.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 Mt of Acrylic Plastic Scrap Waste Crushed	31.20	Comments sought from MoEFCC on 23.3.15. D/o C&PC vide letter No. 25016/1/2016- PC.II dated 18.03.2016 has sought information from the applicant.
119.	Pest Control M Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 Kgs of Methyl Bromide.	392.54	DC&PC vide letter No. 12022/1/15-CH.II dated 14.8.15 has sought information from the applicant.
120.	Riddhi Polymer, Mumbai 01/53/8/352/AM-16/R-36/IC	28.8.15	250 MTs of Plastic Waste/Scrap PC CD DVD.	88.13	Rejected as not recommended by Deptt. of C&PC vide OM No. 25016/1/2016- PC.II dated 18.03.16.
121.	United Phosphorus Ltd., Mumbai 01/53/8/437/AM-16/U-2/IC	20.10.15	375000 Kgs of Carbon Tetra Chloride.	1,57.50	Approved for 276 MT as recommended by DC&PC vide letter No. 12022/9/2013- CH.II dated 23.03.16 & MoEFCC vide OM No. 11/7/15-OC dated 2.12.15
RA Mumbai may issue the import authorisation to the applicant for import of 276 MTs of Carbon Tetra Chloride (CTC) from GCA for proportionate CIF value as feedstock/raw material for the manufacture of Cypermethrin Pesticide through DV acid Chloride route subject to actual user condition & other usual conditions of import authorisation.					
122.	Krishan Poly Plast, Valsad 01/53/162/680/AM-16/K-22/IC	9.10.15	500 MTs of all mixed plastic scrap.	153.00	Comments sought from MoEFCC on 14.12.15 & 03.03.16. D/o C&PC vide letter No. 25016/1/2016- PC.II dated 21.03.2016 has sought information from the applicant.
123.	S. Ranjit Singh Anand & Co., Thane 01/53/162/856/AM-16/S-129/IC	3.12.15	500 MTs of all mixed plastic scrap.	153.00	D/o C&PC vide letter No. 25016/1/2016- PC.II dated 21.03.2016 has sought information from the applicant. MoEFCC vide letter dated 02.03.16 has sought information from the applicant
124.	Meghmani Organics Ltd., Ahmedabad 0153/171/370/AM-16/M-63/IC	7.12.15	250000 Kgs 1,1,1-Trichloro 2,2,2-Trifluoroethane (CFC- 113A)	416.87	DC&PC vide letter No. 12022/1/2016-CH- II dated 7.1.16 has sought information from the applicant
125.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MTs of Carbon Tetra Chloride.	14.63	DC&PC vide letter dated 07.01.16 have sought some information from the applicant. Recommended by MoEF&CC vide O.M. No. 11/7/15-OC dated 7.1.16
126.	Alexandra International, Delhi 01/53/8/553/AM-16/A-75/IC	30.12.15	2000 MTs of Pet Flakes and Granules and Virgin Plastic Waste (PP/HDPE/LDPE).	301.54	DC&PC vide letter No. 25016/1/2014- PC.II(Vol.II) dated 8.1.16 has sought information from the applicant. Recommended by MoEFCC vide OM No. 17-16/2014-HSMD dated 05.02.2016.
127.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.2016	192000 Kgs of Carbon Tetra Chloride.	18.93	DC&PC vide letter dated 25.02.16 have sought information from the applicant. Recommended by MoEF&CC vide OM No 11/7/15-OC dated 25.01.16
128.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	02 kgs of Bhromochloromethane.	0.55	DC&PC vide OM No. 12022/2/20116-CH- II dated 18.02.16 has sought information from the applicant.
129.	M/s. Eastern Cargo Carriers India P Ltd, Mumbai. 01/53/8/614/AM16/E-20/IC	08.02.2016	2400 Mt of composite waste of Plastic and Aluminum.	179.52	Rejected as not recommended by D/o C&PC vide OM No. 25016/1/2010-PC.II dated 21.03.16
130.	M/s. Shakti Plas Industries, Delhi 01/53/8/662/AM-16/S-146/IC	08.03.2016	20,000 Mt of Virgin Plastic Scrap(PE/PP/PS/ABS)	670.00	Recommended for 2000 MTs by MoEF&CC vide OM No. 17-2/2016- HSMD dated 14.03.16. Deptt. of C&PC vide letter dated 23.03.16 has sought information from the applicant.

131.	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.2016	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MOEF on 23.03.2016. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
132.	M/s. Gharda Chemicals Ltd, Mumbai 01/53/8/776/AM-16/G-32/IC	28.03.2016	192000 Kgs of Carbon Tetra Chloride	19.87	Comments sought from MOEF on 31.03.2016. Deptt. of C&PC vide letter dated 07.04.2016 has sought information from the firm.
133.	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.2016	170000 kgs of Carbon tetra chloride	17.19	Comments sought from MOEF & CC on 06.04.2016 Recommended for 150 MTs by D/o C&PC vide OM No. 12022/1/2016/CH-II dated 22.03.2016

Department of Electronics & Information Technology (Deity) & Ministry of Environment Forest & Climate Change (MoEF&CC)

134.	Hewlett-Packard India Sales Pvt. Ltd., Bangalore 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 nos. of Refurbished Computer Parts For Warranty Replacement	22585.00	Deity vide letter No. 16(8)/2014-IPHW dated 19.2.15 has sought information from the applicant. Deity vide letter dated 24.02.16 has informed that the reply is awaited from the applicant. Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
135.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26623 nos. of Hard Disk Drivers as per Annexure	540.18	Deity vide letter No. 16(3)/15-IPHW dated 28.7.15 has sought information from the applicant. Deity vide letter dated 24.02.16 has informed that the reply is awaited from the applicant. Comments sought from MoEFCC on 20.3.15
136.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 nos. of Electronic parts as per E-application.	31.50	Deity has requested on 8.7.15 to send complete application. Deity vide letter dated 24.02.16 has informed that they have sought information from the applicant on 15.01.16 Recommended by MoEFCC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.07.15.
137.	Acer India Pvt. Ltd., Bangalore 01/53/8/506/AM-16/A-66/IC	1.12.15	61926 nos. of Refurbished Computer parts.	3186.64	Deity vide letter dated 11.3.16 has requested the firm to depute technical representative for discussion for further processing the matter. Recommended by MoEF&CC vide OM No. 23-28/2011-HSMD dated 22.02.16
138.	U – Prints, New Delhi 01/53/8/530/AM-16/U-4/IC	28.12.15	15000 nos. of Second Hand Functional Cathode ray tube (CRTs).	55.00	Deity vide letter dated 24.02.16 has informed that information has been sought from the applicant on 28.01.16 Recommended by MoEFCC vide O.M. No. 23-220/2013-HSMD dated 7.5.15 & corrigendum dated 27.5.15
139.	Exterran Energy Solutions Pvt. Ltd., Chennai 01/53/162/1000/AM-16/E-18/IC	29.1.2016	113 nos. of Used Computer Systems, Monitors etc.	1.09	Deity vide letter dated 24.02.16 has informed that they have sought information from the applicant on 23.02.16 MoEF&CC vide letter dated 01.04.16 has sought information from the firm.

Ministry of Environment Forest & Climate Change, Ozone Cell [MoEF&CC(O)]					
140.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.2016	1000 M.T. of HCFC-R141B(1,1-Dichloro-1-Fluoroethane)	1526.43	Comments sought from MOEF on 01.03.16
141.	M/s Tandy Innovative Chemicals Pvt. Ltd, Aurangabad 01/53/162/1092/AM-16/T-41/IC	11.03.2016	180 MTs of Dichlorofluoroethane (HCFC-141B)	270.50	Comments sought from MOEF on 16.03.2016.
142.	Coolmate Refrigerant Pvt. Ltd., Delhi 01/53/8/171/428/AM16/C-44/IC	8.3.2016	Refrigerant Gas "Wahcool 38A"	38247400 & 38247900	The Committee decided to invite attention of the firm to the MOEF O.M. No.11/2/2016-OC dated 23.3.2016.
143.	M/s Piramal Enterprises Ltd, Medak. 01/53/8/671/AM-16/P-68/IC	11.03.2016	450 M.T. of Refrigerant Gas R-22	Rs. 4,96,80,000/-	MOEF vide letter dated 12.04.16 has sought information from the firm.
144.	M/s Expanded Polymets Pvt Ltd, Mumbai. 01/53/8/667/AM-16/E-24/IC	10.03.2016	1200 M.T. of Dichlorofluoroethane(HCF C-141B)	Rs. 205,500,000/-	Approved as recommended by MoEF&CC(O) vide OM No. 11/2/2016-OC dated 31.03.2016
RA Mumbai may issue the import authorisation to the applicant for import of 1200 MTs of HCFC-141b from GCA for CIF value of Rs. 205,500,000/- (US\$ 3,00,000) subject to actual user condition & other usual conditions of import authorisation.					
145.	M/s Amrit Polychem Pvt Ltd, Mumbai 01/53/8/681/AM-16/A-94/IC	21.03.2016	400 MTs of Dichlorofluoroethane (HCFC-141B)	Rs. 7,03,80,000/-	Approved as recommended by MoEF&CC(O) vide OM No. 11/2/2016-OC dated 31.03.2016
RA Mumbai may issue the import authorisation to the applicant for import of 400 MTs of HCFC-141b from China for CIF value of Rs. 7,03,80,000/- (US\$ 10,20,000) subject to actual user condition & other usual conditions of import authorisation.					
146.	M/s. Cruise Appliances Pvt Ltd, Mumbai 01/53/162/1145/AM-16/C-47/IC	28.03.2016	25000 nos of Room Airconditiones with HCFC-22(R-22)	Rs.32,74,17,504/-	Comments sought from MOEF (O) on 31.03.2016.

Ministry of Environment, Forest & Climate Change, Wildlife Division [MoEF&CC (WL)]					
147.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-27/IC	24.7.14	2 pcs. of Bushnell Night Vision Binocular 2.5 X 40 Mm Gen 1 Nv	0.72	Comments awaited from MoEF(WL)
148.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 no. of Karl Scherer (Germany Make) Penetrating Bolt Stunner Model KI With 0.25 Caliber High Power Cartridges 6.8915 Mm (10,000 pcs.)	2.76	Comments awaited from MoEF(WL)
149.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.13	01 pcs. of Animal Trophy	0.30	Comments sought from MoEF (WL) on 24.9.14.
150.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 nos. of Trophies	1.36	Comments sought from MoEF (WL) on 3.12.14.
151.	Indian Heritage Pefumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 Kgs of Sandal Wood.	26.55	MoEFCC (SU Divison) vide O.M. No. 5-4/2010-SU dated 22/28.12.15 has sought information from the applicant.
152.	G. Abhinav Ram Reddy, Hyderabad 01/53/162/881/AM-16/G-34/IC	4.12.15	07 nos. of Hunted Animal Trophies.	0.96	Comments sought from MoEFCC(WL) on 22.12.15. MoEF&CC (WL) vide letter dated 20.01.16 has sought information, which has been communicated to the applicant on 27.01.16.
153.	M/s. Hi Tech Advance Products, Indore. 01/53/8/608/AM16/H-28/IC	04.02.16	6 sets of Veterinary Equipment/ Tranquilizer.	10.25	Comments sought from MOEF(WL) on 16.02.16.
154.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	05.02.16	21 nos of Taxidermy Animal Mounts	1.54	Comments sought from MOEF(WL) on 16.02.16.
155.	M/s. K.K.Traders(HUF), Amritsar. 01/53/8/638/AM16/K-28/IC	25.02.16	40 Mt of Kuth roots	54.82	Comments sought from MOEF(WL) on 07.03.16.

156.	M/s. West Bengal Zoo Authority, Kolkata 01/53/8/654/AM16/W-3/IC	19.02.16	17 nos of Syringe Projectors & their accessories	16.86	Comments sought from MOEF(WL) on 08.03.16.
157.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
158.	M/s. Hi-Tech Advance Products, Indore 01/53/8/693/AM-16/H-37/IC	1.04.16	8 sets of veterinary Equipment/tranquilizer Equipment/co2-injection rifle accessories	14.42	Comments awaited MOEF(WL) dated 06.04.2016

Department of Heavy Industry (DHI)

159.	Cummins Technologies India Pvt. Ltd., Pune 01/53/8/544/AM-16/C-39/IC	23.12.15	14 nos. of Fuel Injector.	1.87	Rejected as suggested by the representative of DHI.
160.	Sundram Fasteners Ltd. Chennai 01/53/8/05/AM-15/S-2/IC	2.4.2014	1100 Lbs of Chromium Powder for manufacture inter connect for solid state oxide fuel cell.	6.73	In response to D.O. Letter dated 9.3.16 sent by DGFT to Secy. DHI, DHI vide Communication dated 16.03.16 has informed that as per allocation of Business rules, lead batteries & all miscellaneous electrical equipment not allotted to any other industries section are under DIPP. Accordingly, the matter does not pertain to DHI. This may pertain to DIPP under the heading Batteries or "All miscellaneous electrical equipment not allotted to any other industries section".

Ministry of Home Affairs (MHA)

161.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	The representative of MHA in the EFC meeting dated 21.01.16 informed that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
162.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 nos. of Night Vision Monoculars & Accessories	7.68	MHA vide letter No. IV-24011/11/2013- Prov-I dated 26.02.15 has sought information from Odisha Police.
163.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV-24011/11/2013- Prov-I dated 24.9.14 has sought information from the applicant
164.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	The representative of MHA had informed in EFC meeting 10/16 that dated 21.01.16 informed that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
165.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 no. of Through Wall Radar	14.80	MHA vide OM No. IV-24011/11/2013- Prov.I dated 2.7.15 has sought information from the applicant
166.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol	0.19	MHA vide ID No. IV-13011/22/12- Prov.II/112 dated 5.8.15 has sought information from the applicant. DRDO vide letter dated 30.7.15 has sought information from the applicant
167.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
168.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15

169.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/15-Arms dated 31.8.15
170.	Lt. Col. Vinod Bhasker, Nilgiris (TN) 01/53/162/138/AM-16/V-1/IC	19.5.15	01 no. of .22M 1911 Converter.	0.25	Comments sought from MHA on 1.6.15
171.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	01 no. of Blaser with accessories.	4.15	MHA vide ID No. V-11026/43/15-Arms dated 18.1.16 has sought information from the applicant. Recommended by MoEFCC(WL) vide OM No. 3-53/15-WL dated 3.8.15
172.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T-39/IC	16.1.15	3 Nos. of Passive Night Telescopic Sights	9.49	MHA vide ID No. IV-24011/11/13- Prov.I/939 dated 5.5.15 has end-use certificate and supply order.
173.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A-25/IC	1.7.15	02 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	0.55	Comments sought from MHA on 5.8.15
174.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A-36/IC	5.8.15	07 Pcs. of 2.5x40 Gen I NV Binocular Model 260401.	1.93	Comments sought from MHA on 5.8.15
175.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	Arms & Ammunition as per ANF2M	29.92	MHA vide ID No. V-11026/62/15-Arms dated 7.1.16 has sought information from the applicant, which has been communicated to the applicant on 12.01.16.
176.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	01 Pak consisting of 25 cartridges, Cable Gun Red	0.24	MHA vide Letter No. 11026/48/2015-Arms dated 30.03.16 has sought information from the applicant.
177.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S-93/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2005 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
178.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S-94/IC	21.9.15	38 nos. of AK-47 Spare Parts.	1.07	MHA vide ID No. IV-13011/22/12-Prov.II, 2004 dated 14.10.15 has sought information from the applicant which has been conveyed to the applicant on 05.11.15.
179.	Syndicate Innovation International Ltd., 01/53/8/500/AM-16/S-128/IC	30.11.15	500 nos. of Barel for Airgun, 250 Pcs of Fiber Stock, 250 Pcs of Wooden Stock and 500 Pcs of Trigger Assembly Air Guns.	54.75	MHA vide letter No. V-11026/68/15-Arms dated 20.01.16 has sought information from the applicant.
180.	Security Instruments, New Delhi 01/53/8/455/AM-16/S-123/IC	2.11.15	04 nos. of Digital Day Night Vision Goggle.	11.56	MHA vide letter No. IV-24011/54/15- Prov.I/2363 dated 29.12.15 has sought information from the applicant
181.	Continental Defence Solutions P Ltd., New Delhi 01/53/8/489/AM-16/C-34/IC	24.11.15	04 nos. of Assault Rifle and 15000 rounds of Ammunition/Cartridges.	12.32	Comments sought from MHA on 15.12.15
182.	Directorate General Border Security Force, New Delhi 01/53/162/MISC/AM- 16/B-29/IC	4.11.15	Replacement of defective 235 nos. Components/Spare of Carbine Machine 9mm MX4 Storm, Berretta.	NIL	Approved as recommended by MHA vide OM No. IV-13018/22/2013- Prov.II dated 22.03.2016
CLA New Delhi may issue the import authorisation to the applicant for import of 235 nos. Components/Spares of Carbine Machine 9mm Storm, Berretta from Italy for CIF value of Rs. NIL (as per application) subject to actual user condition & other usual conditions of import authorisation.					
183.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 pcs of Cartridges for Disruptor.	47.85	MHA vide letter dated 28.01.16 has sought some information from AIG Police, Bhopal.
184.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	Comments sought from MHA on 27.1.16.
185.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	Comments sought from MHA on 27.1.16.

186.	LNG Security Services P Ltd., New Delhi 01/53/8/590/AM-16/L-13/IC	22.1.16	60 nos. Spares of Water Jet Disrupter.	3.66	Comments sought from MHA on 1.2.16.
187.	M/s.Pahwa Manufacturers, Sitapur. 01/53/162/1043/AM16/P-62/IC	12.02.16	2375 Kgs of CBS-3 Powder (Propellant)	3.6	Comments sought from MHA on 07.03.16.
188.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	The applicant vide letter dated 23.02.16 has informed that they have submitted the reply to MHA on their query.
189.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016- Prov. I dated 11.04.16 has sought information from the applicant.
190.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-75/IC	03.03.16	30 nos of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from MHA on 15.03.2016.
191.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-98/IC	01.04.16	2 nos of corner shot CSM Model for 9mm Pistol (Glock 17/19)	6.64	Comments sought from MHA on 6.04.2016.
192.	M/s. Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/695/AM-16/A-97/IC	01.04.16	5 nos of corner shot CSM Model for 9mm Pistol (Glock 17/19)	16.60	Comments sought from MHA on 6.04.2016.
193.	Ministry of Home Affairs (Dy. Inspector General (Prov) Indo-Tibetan Border Police Force, New Delhi 01/53/330/AM-12/M-19/IC	29.03.16	MP 5 Series weapons alongwith spares and accessories as per ANF 2M	Euro 7869107.37	Approved as recommended by MHA vide Letter No. D/21013/30/3218/2.11.10/PW-4/915/CFN3083426 dated 29.03.16.

CLA New Delhi may issue the import authorisation to the applicant for import of MP 5 Series weapons alongwith spares and accessories as per ANF 2M from Germany for CIF value of Euro 7869107.37 subject to actual user condition & other usual conditions of import authorisation.

Defence Research & Development Organisation (DRDO)

194.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	01 set of Used (Model 1960) Test bed for karan consisting of Platform, Cardle, Main Bearing, Right Trail, Left Trail.	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information from the applicant, which has been communicated to the applicant on 06.01.16. Reminder received from DRDO vide letter dated 02.02.16.
195.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/324/AM-16/S-52/IC	12.8.15	40000 nos. of Bird Bomb/Bangers, 50000 nos. of Bird Whistlers, 120000 nos. of Geco Blank Caps, Cal.6mm and 125 nos. of Signal Pistol RG-3 Six Shot Launcher, Cal.6mm.	59.30	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 28.10.15 & Min. of Civil Aviation vide Letter No. AV-19017/2/15-AAI-MOCA dated 05.04.16.

CLA New Delhi may issue the import authorisation to the applicant for import of 40,000 nos. of Bird Bomb/Bangers, 50,000 nos. of Bird Whistlers, 1,20,000 nos. of Geco Blank Caps, Cal.6mm and 125 nos. of Signal Pistol RG-3 Six Shot Launcher, Cal.6mm from Germany for supply to Indian Air Force Stations for a CIF value of Rs. 59,30,000/- (Euro 59,300) subject to usual conditions of import authorisation.

196.	Bharat Forge, Pune 01/53,8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 12.02.16 has sought information from the applicant.
197.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.

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198.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/406/AM-16/S-101/IC	29.9.15	5000 nos. Bird Bomb/Bangers, 5000 nos. Bird Whistlers, 10000 nos. Geco Blank Caps, Cal .6MM and 25 nos. Signal Pistol RG-3 Six Shot Launcher, Cal.6mm.	5.60	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 10.02.16 and Min. of Civil Aviation vide Letter No. AV-19017/2/15-AAI- MOCA dated 05.04.16.
CLA New Delhi may issue the import authorisation to the applicant for import of 5,000 nos. Bird Bomb/Bangers, 5,000 nos. Bird Whistlers, 10,000 nos. Geco Blank Caps, Cal .6MM and 25 nos. Signal Pistol RG-3 Six Shot Launcher, Cal .6mm. from Germany for supply to Indian Air Force Stations for a CIF value of Rs. 56,0,603/- (Euro 5,606.03) subject to usual conditions of import authorisation.					
199.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/424/AM-16/S-107/IC	7.10.15	50000 Bird Bomb/Bangers, 50000 Bird Whistlers, 100000 Signal Pistol and 25 Launcher, Cal.6mm	51.39	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 and Min. of Civil Aviation vide Letter No. AV-19017/2/15-AAI- MOCA dated 05.04.16.
CLA New Delhi may issue the import authorisation to the applicant for import of 50,000 nos. Bird Bomb/Bangers, 50,000 nos. Bird Whistlers, 1,00,000 nos. GCO Blank Caps, Cal .6MM and 25 nos. Signal Pistol RG-3 Six Shot Launchers, Cal .6mm from Germany for supply to Indian Air Force Stations for a CIF value of Rs. 51,39,925/- (Euro 51,399.25) subject to usual conditions of import authorisation.					
200.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer,	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 22.03.16 has informed that the firm may be asked to confirm whether they have followed the procedure laid down in "Jammer Policy" of Cabinet Secretariat.
201.	Srijan Systems Pvt.Ltd., New Delhi 01/53/8/427/AM-16/S-110/IC	8.10.15	40000 nos. of Bird Bomb/Bangers, 50,000 nos. Bird Whistlers, 120000 nos. Geco Blank Caps, Cal .6MM and 125 nos. Signal Pistol RG-3 Six Shot Launcher, Cal.6mm.	55.99	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 and Min. of Civil Aviation vide Letter No. AV-19017/2/15-AAI- MOCA dated 05.04.16.
CLA New Delhi may issue the import authorisation to the applicant for import of 40,000 nos. of Bird Bomb/Bangers, 50,000 nos. Bird Whistlers, 1,20,000 nos. Geco Blank Caps, Cal .6MM and 125 nos. Signal Pistol RG-3 Six Shot Launcher, Cal .6mm from Germany for supply to Indian Air Force Stations for a CIF value of Rs. 55,99,135/- (Euro 55,991.35) subject to usual conditions of import authorisation.					
202.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	02 nos. of Smart Display Units and 06 nos. of Cable assembly test power.	19.78	DRDO vide letter dated DIC/SCOMET/4802/M/15 dated 25.01.16 has sought information from the applicant.
203.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/468/AM-16/S-121/IC	6.11.15	25000 nos. of Bird Bomb/ Bangers, 25000 nos. of Geco Blank Caps, Cal.6mm.	19.76	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 20.01.16 and Min. of Civil Aviation vide Letter No. AV-19017/2/15-AAI- MOCA dated 05.04.16.
CLA New Delhi may issue the import authorisation to the applicant for import of 25,000 nos. of Bird Bomb/ Bangers, 25,000 nos. of Geco Blank Caps, Cal .6mm. from Germany for supply to Indian Air Force Stations for a CIF value of Rs. 19,76,796/- (Euro 19,767.96) subject to usual conditions of import authorisation.					
204.	Eastern Shipchandlers Pvt. Ltd., Mumbai 01/53/162/760/AM-16/E-13/IC	29.12.15	40 nos. of M.O.B. Smoke Light with Bracket & 80 nos. of L.T.A. Set.	19.17	Approved as recommended by DRDO vide Letter No. DIC/SCOMET/4802/M/15 dated 22.03.16
RA Mumbai may issue the import authorisation to the applicant for import of 40 nos. of M.O.B. Smoke Light with Bracket & 80 nos. of L.T.A. Set. from China for CIF value of Rs. 1917500/- (US\$ 29,500) for supply to Shipping Corporation of India Ltd subject to usual conditions of import authorisation.					
205.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.0 0	DRDO vide letter dated 15.01.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.01.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.02.16 has informed that inputs received from the applicant does not contain the EUC & requested to provide EUC to enable them to offer their comments. Reminder received from DRDO vide letter dated 18.03.16.

206.	Electronic Corporation Ltd. Hyderabad 01/53/8/573/AM-16/E-16/IC	12.1.16	10 nos. of Vehicle Mounted Jammer EC SVJEE 1100.	1003.10	Approved as recommended by Cabinet Secretariat vide letter No. 11/2/2016-SS dated 14.03.2016 (Ex-post facto approval).
207.	Tata Power SED, Bangalore 01/53/8/582/AM-16/T-34/IC	18.1.16	01 no. of Portable Ground Station for Cruiser Mini Magline 050012, 02 nos. Mini Cruiser UAV Platform System (Magline Type: 050014) and 01 no. Cruiser UAV Platform System (Magline Type: 050015).	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 04.02.16 has sought information from the applicant, which has been communicated to the applicant on 22.02.16. Reminder dated 18.03.16 has been received from DRDO.
208.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.16	26 nos of Holographic Weapon Sight.	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.02.16 has asked for the technical specification of Holographic Weapon Sight.
209.	Intech Dmls Pvt. Ltd., Bangalore 01/53/162/110/AM-16/I-10/IC	28.4.15	116 Kgs of Titanium Alloy Powder.	13.36	Comments sought from DRDO on 20.3.16. DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 06.04.16 has sought information from the applicant.
210.	Intech Dmls Pvt. Ltd., Bangalore 01/53/162/MISC/AM-16/I-39/IC	23.11.15	200 Kgs of Titanium Alloy Powder (Ti64).	45.90	Comments sought from DRDO on 20.3.16. DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 06.04.16 has sought information from the applicant.
211.	M/s. SRG Techno p Ltd, Gurgaon. 01/53/8/663/AM16/S-147/IC	09.03.16	32 nos of Piccatiny Rail For AK47	2.45	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 18.03.16 has sought information from the applicant.

Ministry of Petroleum & Natural Gas (M/o P&NG)

212.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000 LT OF USED OIL & WASTE OIL	640.00	Rejected as not recommended by MP&NG vide OM No. P-19011/18/2014-Sup dated 01.04.16.
213.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 Kl of Used Oil	317.72	Rejected as not recommended by MP&NG vide OM No. P-19011/18/2014-Sup dated 01.04.16.
214.	Midland Oil Co. Ltd., Nagpur 01/53/8/210/AM-16/M-24/IC	22.6.15	200 MTs of Waste Mineral Oil.	11.00	Rejected as not recommended by MP&NG vide OM No. P-19011/18/2014-Sup dated 01.04.16.
215.	Alicid Organic Industries Ltd., Mehsana 01/53/162/Misc/AM-16/A-32/IC	14.7.15	1350 MTs of Used Oil.	302.40	Rejected as not recommended by MP&NG vide OM No. P-19011/18/2014-Sup dated 01.04.16.
216.	ABC Organics & Chemicals, Bharuch 01/53/162/Misc/AM-16/A-41/IC	24.8.15	500 Kl of Used Oil.	US \$ 60,000/-	Rejected as not recommended by MP&NG vide OM No. P-19011/18/2014-Sup dated 01.04.16.
217.	Western India Petrochem Industries, Moradabad 01/53/8/440/AM-16/W-3/IC	23.10.15	1056 MTs of Other waste/used oil.	126.72	Rejected as not recommended by MP&NG vide OM No. P-19011/18/2014-Sup dated 01.04.16.
218.	M/s.Fiat India automobiles Pvt. Ltd, Pune 01/53/8/644/AM16/F-15/IC	04.02.16	277000 Litres of Diesel, Duro-6 Cert Fuel B7 and 340000 Liter of Gasoline, Euro-6 Cert Fuel E 10	2302.97	Approved as recommended by M/o P&NG vide OM No. P-19011/4/2016-Supply dated 07.04.16.
219.	M/s. Pon Pure Chemicals India Pvt. Ltd, Chennai 01/53/8/664/AM-16/P-66/IC	09.03.16	2000 M.T. of Exxsol D-40	835.09	Approved for 200 Litre as recommended by M/o P&NG vide OM No. P-19011/06/2016-Sup. dated 19.04.16.

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Department of Telecommunication (DoT)					
220.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 no. of Radio Control Transmitter, 1 No. Of Radio Control Address Unit & 1 No. Of Radio Module	5.97	DoT vide letter No. P-11020/03/2012-PP dated 12.2.15 has asked the applicant to obtain frequency earmarking.
221.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	DoT vide letter No. P-11020/08/2012-PP dated 5.1.15 has sought information from the applicant
222.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 nos. of Radio Remote Control Apparatus	0.80	DoT vide letter No. P-11015404/2013-PP dated 5.1.15 has sought information from the applicant
223.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	01 Pc. Of Transmitter + Receiver 2693517 Machine No. 1143.13/324020	1.31	DoT vide letter No. P-11/14/4/2013-PP dated 27.1.15 has asked the applicant to obtain frequency earmarking.
224.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 No. of Radio Remote Control With Accessories	2.63	DoT vide letter No. P-11014/04/2013-PP dated 27.2.15 has asked the applicant to obtain import license from RLO, WPC
225.	India Metrological Deptt., M/o Earth Science, New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 nos. (60 nos. each for next five years) Ozone Sounding Instruments	308.78	DoT vide letter No. P-11020/07/2011-PP dated 20.2.15 has asked the applicant to obtain wireless operating license.
226.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	One MDC 2040 (X band 4KW) Radar with complete accessories	1.89	DoT vide letter No. P-11020/07/2012-PP dated 27.3.15 has asked the applicant to obtain import license from RLO, WPC
227.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T-9/IC	15.6.15	1191 nos. of Used electrical electronics assembles.	264.92	Comments sought from DoT on 10.08.15. Reminder has been sent on 30.09.15.
228.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 nos. of Used electrical electronics assembles.	578.70	Comments sought from DoT on 10.08.15. Reminder has been sent on 30.09.15.
229.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C-23/IC	12.8.15	1979 nos. of Refurbished/Repaired Processing Unit.	199.87	Diety vide letter No. 16(11)/15 dated 21.03.16 has sought information from the applicant. MoEFCC vide letter No. 5-25/15-HSMD dated 9.9.15 has sought information from the applicant.
230.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M-46/IC	27.8.15	11000 nos. of Base Assy. Auto Brake.	7,63.81	DoT vide letter No. R-11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain import license from RLO, WPC. The deficiency has been communicated to the applicant vide letter dated 30.10.15.
231.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	Comments sought from DOT on 3.12.15.
232.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	M/o DoT vide OM No. SY-21018/1/2014-SBR dated 30.6.15 has sought information from the applicant
233.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
234.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15.
235.	M/s.Elcome Integrated Systems Pvt Ltd, Mumbai 01/53/8/630/AM16/E-23/IC	15.02.2016	MDC-2040 with accessories	3.24	DoT vide letter No. R-11020/06/2015-PP dated 22.03.16 has informed that Wireless Operating License is required for operation of the equipment along with import license from WPC Wing of Ministry of Communication & IT.

236.	M/s. Idiada Automotive Technology India Pvt. Ltd., New Delhi 01/53/8/636/AM16/I-49/IC	19.02.2016	1 Unit of Navigation systems-RT2002	30.00	Comments sought from DoT on 01.03.16.
237.	M/s. Elektronik Lab, Mumbai 01/53/8/628/AM16/E-21/IC	14.02.2016	20 nos of Search and Rescue transponder (SART) Model: S.701	4.50	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
238.	M/s. Elektronik Lab, Mumbai 01/53/8/628/AM16/E-22/IC	14.02.2016	30 NOS OF Emergency Positioning Indicating Radio Beacon (EPIRB) Model: MT 403 FF	7.05	DoT vide letter No. R-11020/06/2015-PP dated 22.03.2016 has informed that the equipments operates in licensed frequency bands. Therefore, the licenses to operate and import are required to be obtained from WPC Wing.
239.	M/s. Navicom Technology International Pvt. Ltd., Mumbai 01/53/162/1150/AM-16/N-38/IC	31.03.2016	4 nos of Radar	62.41	Approved as DoT vide letter No. R-11020/06/2015-PP dated 12.04.2016 has informed that import license has already been granted by WPC Regional Licensing Office (RLO) at Mumbai, they have no further comments to offer.

RA Mumbai may issue the import authorisation to the applicant for import of 01 no. of ARPA BB3/12/M/VM1, 01 no. of ARPA BB2/6/B.VM1 and 02 nos. of ARPA BB2/6/M/VM1 from Sweden for CIF value of Rs. 62,41,540/- (Euro 86688) for supply to Cochin Shipyard Ltd subject to usual conditions of import authorisation.

Directorate General of Civil Aviation (DGCA)

240.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/627/AM16/G-28/IC	27.01.16	1 nos of Gyroplane	236.00	Comments sought from DGCA on 01.03.16.
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Ministry of Textiles (MoT)

241.	M/s. T.A. Impex, J&k Cloth 01/53/162/Misc./AM-16/T-40/IC	02.03.2016	6,00,000 Kgs of Old & Used Worn Cloth	204.06	Comments sought from MoT on 15.03.2016.
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Department of Food & PD and FCI (D/o F&PD & FCI)

242.	RPC Food, New Delhi 01/53/8/296/AM-16/R-33/IC	4.8.15	286 MTs of Rice.	216.50	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 8.9.15 has informed that utilisation certificate of previous imports is awaited, the application is without permit for import of plants / plant products for consumption / processing from Dte. of PP,Q&S, Min. of Agriculture & FCI does not deal in such type of specialized variety of rice. The applicant has submitted utilisation details but not submitted the permit from Min. of Agriculture. The firm vide letter dated 08.04.2016 has submitted the permit for import of plants / plant products for consumption / processing from Dte. of PP,Q&S, Min. of Agriculture. The committee decided to process the case on file.
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243.	Safire Polymers Ltd., Delhi 01/53/8/377/AM-16/S-87/IC	9.9.15	10 MT of Black Rice and 2 MT Wild Rice.	36.16	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant on 15.01.16. The committee decided to process the case on file.
244.	Kohinoor Speciality Foods India P Ltd., New Delhi 01/53/8/378/AM-16/K-16/IC	9.9.15	10 MT of Black Rice and 2 MT Wild Rice.	36.16	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant on 15.01.16. The committee decided to process the case on file.
245.	Sai Global, New Delhi 01/53/8/422/AM-16/S-106/IC	6.10.15	174 MTs of Rice.	116.58	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 4.12.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant. The applicant has given replies dated 31.12.15, 02.02.16 and 13.02.16, but has not given specific reply to the query raised by DF&PD. The firm vide letter dated 08.04.2016 has submitted the justification for import. The committee decided to process the case on file.
246.	Mark Food P Ltd., Mumbai 01/53/8/586/AM-16/M-66/IC	19.1.16	720 MTs of Rice.	880.69	DF&PD vide OM No. 3-2/2012-Impex(Vol.III) dated 05.04.16 has informed that in the year 2014-15 the firm had imported 175.3424 MTs rice for which NOC had not been taken from FCI. However, FCI does not deal (neither procure nor import) in such type of specialized variety of rice. DGFT may therefore, take a decision on the matter in line with the current regulations governing the import of such specialized varieties of rice. The committee decided to process the case on file.
247.	M/s. Olive Tree Trading Pvt. Ltd, Pune. 01/53/8/609/AM16/O-10/IC	28.01.16	111000 Kgs of rice.	150.56	D/o Food & PD vide OM No. 3-2/2012-Impex/Vol. III dated 19.04.16 has informed that the applicant had imported 22,500 Kg Rice during the year 2014 for which comments had not been taken from FCI. However, FCI does not deal (neither procure nor import) in such type of specialized variety of rice. DGFT may therefore, take a decision on the matter in line with the current regulations governing the import of such specialized varieties of rice. The committee decided to process the case on file.
248.	M/s. Noor Nishan INC, New Delhi 01/53/8/659/AM-16/M-73/IC	15.03.2016	300 M.T of Thai Rice, 200 Mts of Japanese Sushi Rice & 150 MTs of Arbori Rice	247.32	Comments sought from F & PD & FCI on 18.03.2016. The committee decided to process the case on file.
249.	M/s. Chenab Impex Pvt. Ltd, Mumbai 01/53/8/689/AM-16/C-49/IC	10.03.2016	8000 Kgs of Thai jasmine Rice	25.00	Comments sought from F & PD & FCI on 04.04.2016. The committee decided to process the case on file.

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Petroleum & Explosives Safety Organization (PESO)

250.	CDET Explosive Industries, Pvt. Ltd., Nagpur 01/53/162/597/AM-16/C-28/IC	15.9.15	3500 Kgs of HMX.	230.16	Comments sought from PESO on 23.9.15
251.	M/s. Bharat Electronics Ltd, Pune 01/53/162/1134/AM-16/B-36/IC	23.03.2016	150000 nos of S & A Module (PD Fuze), 120000 nos of S & A Module (Time Fuze) and 50800 nos of S & A Module (Prox Fuze)	8765.40	Comments sought from PESO on 31.03.2016.

D/o Pharmaceuticals and M/o Environment Forest and Climate Change (Pharma & MoEF&CC (OC)

252.	M/s. Farmson Pharmaceuticals Gujrat Pvt. Ltd, Vadodara. 01/53/162/1142/AM-16/F-17/IC	28.03.2016	1.5 Kgs of Acetic Anhydride	0.10	Comments sought from Pharma & MoEF(OC) on 31.03.2016.
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Atomic Energy Regulatory Board (AERB)

253.	Jasch Industries Ltd., Sonapat 01/53/8/603/AM-16/J-22/IC	4.2.16	10 nos. Kr-85 Beta Source 7.4 GBq (200mCi)	30.17	Approved as recommended by AERB vide Case File No. HR-24283-NG-SU-S-001 dated 27.8.15 and Confirmation dated 06.04.16.
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CLA New Delhi may issue the import authorisation to the applicant for import of 10 nos. Kr-85 Beta Source 7.4 GBq (200mCi) from Germany for CIF value of Rs. 30,17,600/- (Euro 36,800) subject to conditions mentioned in the AERB Communication No. Case File No. HR-24283-NG-SU-S-001 dated 27.8.15 as well as with actual user condition besides other usual conditions of import authorization.

254.	Jasch Industries Ltd., Sonapat 01/53/8/604/AM-16/J-23/IC	4.2.16	10 nos. AM-241, Gamma Source 11.1 GBq (300mCi)	28.70	Approved as recommended by AERB vide Case File No. HR-24283-NG-SU-S-001 dated 9.9.15 and Confirmation dated 06.04.16.
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CLA New Delhi may issue the import authorisation to the applicant for import of 10 nos. AM-241, Gamma Source 11.1 GBq (300mCi) from Germany for CIF value of Rs. 28,70,000/- (Euro 35,000) subject to conditions mentioned in the AERB Communication No. Case File No. HR-24283-NG-SU-S-001 dated 9.9.15 as well as with actual user condition besides other usual conditions of import authorization.

255.	Gulbrandsen Chemicals Pvt. Ltd., Baroda 01/53/8/559/AM-16/G-36/IC	4.1.16	1024.95 Kgs of tantalum Powder.	380.19	Approved as recommended by AERB vide Ref.No. 7/1(C01077)/15-PSU/IMPT/TanP-00114 dated 24.08.15 & Ref.No. 7/1(C01077)/2015-PSU/IMPT/TanP-00156 dated 24.11.15, to be confirmed by AERB, to be confirmed by AERB (subject to confirmation from AERB).
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256.	Ms. International Environment Co., New Delhi 01/53/8/527/AM-16/I-38/IC	15.12.15	370 MbQ Na-22 Sodium chloride in Dilute HCl Solution.	3.50	Approved as recommended by AERB vide Ref.No. AERB/RSD/Res-NOC/BARC-IP&AD/2015/6053 dated 20.10.15, to be confirmed by AERB (subject to confirmation from AERB).
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Miscellaneous

257.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 NOS. OF Air Guns, 30 Nos. Of Air Pistols, 75,000 Nos. Of Air Pellets & 300 Pcs Of Co2 Capsules		Comments awaited from Min. of Youth Affairs & Sports since 15.09.2014
258.	Rubamin Ltd., Vadodara 01/53/162/Misc/AM15/R-58/IC	20.2.15	1000 MTs of Zinc Ash	468.75	Min. of Mines vide OM dated 17.02.16 has sought information from the applicant.
259.	Deol World Book Company, New Delhi 01/53/8/277/AM-16/D-25/IC	23.7.15	2,40,000 KG OF OLD PRINTED BOOKS	2.40	Approved as recommended by M/o HRD vide OM No. 28-1/2016-BP dated 18.04.14

CLA New Delhi may issue the import authorisation to the applicant for import of 2,40,000 Kg of old printed books [Story, Cartoon, English speaking, Basic books for learning different languages, Old History, Quiz, Knowledgeable books, Reader Digests, Puzzle, Computer (basic knowledge of computers), Basic books for medical knowledge, Financial, environmental, Agricultural, Knowledge for new development going in the world] from UK for CIF value of Rs. 2,40,000/- (Pond 24,000) subject to conditions mentioned in the M/o HRD OM No. 28-1/2016-BP dated 18.04.14 for stock and sale subject to usual conditions of import authorization.

260.	Roby Impex, Shirakole 01/53/8/316/AM-16R-35/IC	10.8.15	1000 MTs Canary Seeds.	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15
261.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-35/IC	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15
262.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
263.	M/s. Madras Fertilizers Ltd, Chennai 01/53/8/637/AM-16/M-70/IC	11.01.16	100,000 Mt of urea.	2000.00	Department of Fertilizers vide OM No. 6-4/2016-FM dated 11.04.16 has informed that as per DGFT Notification No. 04/2015-2020 dated 28.04.16, import of industrial Urea/TGU is 'free' by Actual User.
264.	M/s. Minestone Minerals, Bangalore. 01/53/8/659/AM-16/M-73/IC	07.03.2016	25 Mt of Tungsten carbide Scarp	238.00	Approved as recommended by MSME vide ID No. TL-13024/64/2016-MMM&A dated 19.04.16
RA Bangalore may issue the import authorisation to the applicant for import of 25 MT of Tungsten Carbide Scrap from GCA for CIF value of Rs. 2,38,00,000/- (US\$ 3,50,000) subject to conditions mentioned in the M/o Micro Small and Medium Enterprises ID Note No. TL-13024/64/2016-MMM&A dated 19.04.16 as well as subject to Actual User Condition besides other usual conditions of import authorization.					
265.	M/s. Jalaram Trading Co., Surat 01/53/162/1138/AM-16/J-28/IC	23.03.2016	2500000 PCS Used Jute Bags	586.25	Rejected as not recommended by M/o Textile.
266.	M/s Electronics Corporation of India limited. 01/53/8/00019/AM-17/E-2/IC	11.04.2016	134 mobile phone jammer model EC- SJJE-200	3821.51	Approved as recommended by Cabinet Secretariat vide letter No. 11/8/2016-SS dated 28.03.2016.
RA Secunderabad may issue the import authorisation to the applicant for import of 134 nos. mobile phone jammer, model: ECIL- SAMEL-SJJE-200 from Bulgaria for CIF value of Rs. 38,21,51,250/- (Euro 50,25,000) for supply to Deputy Inspector General of Prisons (Hqrs), Prison Administration and Reform Services, Uttar Pradesh subject to conditions mentioned in the Cabinet Secretariat letter No. 11/8/2016-SS dated 28.03.2016 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
267.	M/s Electronics Corporation of India limited. 01/53/8/00018/AM-17/E-1/IC	11.04.2016	12 Cell phone jammer model ECHP-3962h	328.53	Approved as recommended by Cabinet Secretariat vide letter No. 11/19/2016-SS dated 9.11.2015.
RA Secunderabad may issue the import authorisation to the applicant for import of 12 nos. Cell phone jammer, model: ECHP 3962h from Germany for CIF value of Rs. 3,28,53,600/- (Euro 4,32,000) for supply to Additional Director General of Police/Inspector General of Prisons, Chennai, Tamilnadu subject to conditions mentioned in the Cabinet Secretariat letter No. 11/19/2016-SS dated 09.11.2015 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
268.	M/s. Henkel Adhesive Tech. India Pvt. Ltd, Navi Mumbai 01/53/8/16/AM17/H-2/IC	11.04.2016	150 MTs of Isopar E-Synthetic Isoparaffin Hydrocarbon	260	Earlier the permission to the firm had been granted with the approval of DGFT under para 2.11 of FTP, 2009-14. The committee decided to process the case on file.

Import of Gold & Silver Dore

269.	Parekh Industries Ltd., Mumbai 01/53/8/439/AM-16/P-41/IC	23.10.15	10 MT OF GOLD DORE	259999.99	The applicant was given import authorisation for 7.2 MT on 24.6.14 & the balance quantity is 7.097 MT as on 8.1.16. The Committee in last meeting decided to defer the case to seek explanation why the quantity allowed could not be utilised. Vide e-mail dated 15.03.16 the applicant has been asked to submit explanation. The firm vide letter dated 28.03.2016 has submitted their reply. The committee decided to reject the case as the applicant is not giving satisfactory reply.
270.	Rajesh Exports Ltd., Bengaluru 01/53/8/206/AM-16/R-21/IC	28.7.15	50 MT OF GOLD DORE	130000.03	The applicant has been granted import permission in the past. The applicant has been asked to submit the utilization of the gold dore imported against previous import authorization vide e-mails dated 03.08.15 & 10.02.16. The committee decided to reject the case as the applicant is not

					giving satisfactory reply.
271.	Khandwala Enterprises Pvt. Ltd, New Delhi 01/53/162/Misc/AM16/K-26/IC	17.03.2016	10 MT OF GOLD DORE	313469.32	The applicant was given import authorisations in the past. The firm has furnished Acknowledgment Part -I & Part-II of DIC certificate dated 01.05.2015 from Directorate of Industries, Udham Singh Nagar showing annual capacity of manufacture and refining of 37.5 MTs of precious metals (Gold/Silver/Platinum) etc., copy of Pollution Certificate dated 06.08.2015 from Uttarakhand Environment Protection & Pollution Control Board (Valid upto 31.03.2016) and Chartered Engineer Certified details of utilization in r/o previous authorizations. As decided in the meeting dated 17.03.2016 CLA New Delhi had been asked to verify the refinery of the firm. CLA New Delhi vide letter dated 11.04.2016 has furnished the inspection report carried out in June, 2015. The committee found the required documents to be in order. However, decided to process the case on file.
272.	Kongu Chemical Consultancy Services, Perundurai 01/53/162/1143/AM16/K-33/IC	16.03.16	5 KG OF GOLD DORE	50.00	The applicant is applying for the first time. The applicant has submitted the copy of Acknowledgment Part -II of DIC Certificate dated 14.09.2015 from Department of Industries and Commerce, Government of Tamil Nadu. The committee decided to process the case on file.
273.	ACPL Refinery Ltd., Jaipur 01/53/8/560/AM-16/A-76/IC	01.04.16	50 MT OF SILVER DORE	1620.00	The applicant was given import authorisations for import of Gold Dore Bar in the past. The applicant is applying for silver dore bars for the first time. The firm has furnished the Udyog Aadhar Memorandum from MSME and DIC certificate dated 23.01.2016 from District Industry Center, Udham Singh Nagar showing annual capacity of manufacture of (i) 50 MTs of Gold Bars/coins/medallion Bars/Coins/medallion and (ii) 200 MTs of Silver, Pollution Certificate dated 09.09.2015 from Uttarakhand Environment Protection & Pollution Control Board The committee found the required documents to be in order. However, decided to process the case on file.


 DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE
 Deputy Director General of Foreign Trade
 Directorate General of Foreign Trade
 Ministry of Commerce
 Government of India
 New Delhi